

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 796 of 2019**

**IN THE MATTER OF:**

**Directorate of Revenue Intelligence**

**.....Appellant**

**Vs.**

**M/s Shree Ganesh Jewellery House & Ors.**

**.....Respondents**

**Present :**

**For Appellant: Mr. Ajit Sharma, Senior Standing Counsel, Mr. Rishabh Sharma, Mr. Ashutosh Senger, Mr. Anant Mishra, Advocates**

**For Respondents: Mr. Abhijeet Sinha, Ms. Pratiksha Sharma, Mr. Ankit Acharya, Mr. Aditya Shukla, Advocates  
Mr. Sachin Datta, Sr. Advocate with Mr. Ruchir Mishra, Mr. Raunak Mishra and Mr. Sanjiv Saxena, Advocates**

**O R D E R**

**05.03.2020 -** Appellant to file rejoinder within a week.

List the appeal for 'admission' (after notice) on **13<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/m